

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 204**  
**TA (Co. Act)- 26(PB)/20222**

**IN THE MATTER OF:**

Bahubali Dealtrade Pvt Ltd and

.... Petitioner/Applicant

**Order under Rule 16(d) of the NCLT Rules, 2016**

**Order delivered on 09.01.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**PRESENT:**

For the Applicant : Mr. Rishabh Sachdeva, Advs.

For the Respondent :

**ORDER**

Ld. Counsel for the Applicant for the RP appeared and seeks to withdraw the present application.

In view of the above, the application stands **dismissed as withdrawn.**

-sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**